

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2605
ANSWERED ON:22.07.2009
EXPANSION OF TIGER PROJECTS
Gowda Shri D.V. Sadananda

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to expand the tiger projects and sanctuaries in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has prepared any action plan for the relocation/rehabilitation of the people including tribals displaced from tiger reserve/sanctuaries/national parks in various States of the country as a result thereof;
- (d) if so, the details of the action plan;
- (e) the number of people relocated during the last three years, State-wise;
- (f) the funds earmarked/released during the last three years for the purpose, State-wise, tiger reserve, sanctuaries and national park-wise;
- (g) whether cases of harassment of tribals living on forest land have also come to the notice of the Government; and
- (h) if so, the number of such cases reported, State-wise along with action taken thereon?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) Yes Sir.'In principle' approval has been accorded for creation of four new Tiger Reserves namely Pilibhit (Uttar Pradesh), Sunabeda (Orissa), Ratapani (Madhya Pradesh) and Sahyadri (Maharashtra).

(c) to (f) Funding support under the ongoing Centrally Sponsored Scheme of Project Tiger is provided to tiger range States for relocation of villages from the core/critical tiger habitat of a tiger reserve, identified under the Wildlife (Protection) Act, 1972 for providing inviolate space to tiger population. The said ongoing Centrally Sponsored Scheme, has been revised to include, inter alia, an enhanced village relocation package (from Rs. 1 lakh/per family to Rs. 10 lakhs/per family) with effect from the current plan period. The details of funding support (100%) provided to States in this regard during the last three financial years are at Annexure-I.

(g) No such incident has been reported by States.

(h) Question does not arise.